

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 475/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LATOORI

Respondent(s)

Date : 20-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :Amicus Curie

Mrs. Sangeeta Kumar, Adv.
Ms. Vidushi Garg, Adv.
Mr. Vijay Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 02.09.2026 (high up on the Board).

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)